found the complaint to be baseless and false

The services of said lady teacher terminated by the competent authority i.e Assistant Commissioner of the region in accordance with the terms and conditions of her appointment

Homoeopathic Dispensaries in Delhi

1171. SHRIMATI BIJOYA CHAK-RAVARTY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Homoeopatry dispensaries presently functioning in Delhi under the C.G H S.; (b) whether it is a fact that some more Homoeopathy dispensaries have been sanctioned for Delhi to be opened during 1990-91 keeping in view the growing popularity of the Homoeopathic system of treatment;

(c) whether any Homoeopathic dispensary has been opened during the current financial year, if so, the details thereof, and

(d) if the answer to (c) above be in the negative by when these Homoeopathic dispensaries are likely to be set up?

THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF. SHA-KEELUR REHMAN) (a) The information 1s as under —

Dispensaries	Units
1 Homoco Disp' Dev Nagar .	. 1 Homoco Unite Derye Genj
2 Homoeo Disp' Gole Market	• 2 Rajeuri Gard'n
3 Homoeo Disp' R K Puram, Soctor XII	3 Shahdara
	4 Kasturba Nagar
	5 Tılak Nagar
	6 Kalk-ji
	7 Timarour
	8 South Avenus
	9 R K Puram Sector-JII
	10 M B Road

(b) No, Sir

(c) No Homoeopathic dispensary has been opened during the current financial year Proposals for opening new homoeopathic dispensaries/units in Delhi during the 8th Plan are being formulated

(d) In view of part (b) above question does not arise,

All India Register of Homoeopaths

1172 SHRI SARADA MOHANTY Will the Minister of HEALT_H AND FAMILY WELFARE be pleased to refer to the answer to Starred question 203 given in the Rajya Sabha on the 9th May, 1989 and state:

(a) whether the All India Register of Homoeopaths has since been published by the Central Council of Homoeopathy;

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(b) if not, what is the present position about the completion of the Register; and

(c) by when it is likely to be completed?

THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF. SHAKEE-LUR REHMAN). (a) No, Sir.

> (b) and (c) The Central Translation Bureau, Ministry of Home Affairs has been entrusted with the task of translating the Central Register in Hindi The work is still in progress and is expected to be completed shortly

Transfer policy for CGHS staff

1173. SHRI B. L. PANWAR. Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what is the transfer policy in regard to the staff and doctors of the CGHS dispensaries;

(b) whether the transfer policy norms are being followed, and

(c) if so, the details of persons/doctors posted at CGHS dispensary No. 73 (GURGAON) which have not been transferred as per laid down policy?

THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF SHA-KEELUR REHMAN) (a) Doctors & Staff working in CGHS dispensaries are transfarred on completions of 4-5 years in a particular dispensary A copy of the guidelines may be seen at Annexure (See below)

(b) Subject to administrative and public exigencies, the transfer policy norms are being followed.

(c) The requisite information may be seen at Statement-II (See below)

Statement

The following guidelines are prescribed for posting/transfers in CGHS organisation 1 In dispensaries located in certain V.I.P. areas, Medical Officers and others and other staff with adequate experience should only be posted.

2. In CG.H.S. hospirals (including CGHS wings of Central Govt Hospitals) only Medical Officers with Post-graduate qualification and experience should be posted.

3. In places where CGHS hospitals and dispensaries are located in the same premises and are headed by a senior Medical Officer or C.M.O, they should be bifurcated so that the hospitals is headed by an officer of the rank of CM.O. separately and the dispensary is put under the charge of a SM.O separately e.g. Rajpur Road and Kingsway Camp

4 Every CGHS Poly Clinic should be headed by an officer of the rank of C M O

5 Homoeopathic Stores and Unani Store should have separate Incharges so that they do not have a duel function of looking after the Stores and dispensary

6 A C M.O with suitable experience should be posted to Head each Maternity Hospital

7 There should be a separate incharge of the rank of SMO for each Maternity Centre This officer should have suitable qualification and experience and a Lady doctor should be preferred for this post

8. Only those Medical Officers/Staff who have received special training in managing emergency and accidents of unusual nature and are specifically selected for this purpose should only be posted to the Ambulance Services for V V I Ps.

9. Regarding the posting/transfer of Medical Officers and other staff in CGHS dispensaries located at Faridabad and Gurgaon and any other peripherial town only those officers residing in or around these towns should be transferred/posted as far as feasible